

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).6442/2009

C.I.T,MUMBAI

Petitioner(s)

VERSUS

M/S DARSHAN SECURITIES P.LTD.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 15/09/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr Devendra Kr Singh, Adv.  
Mr. B.V. Balaram Das,Adv.

For Respondent(s)

Ms Raji Joseph, Adv.  
Mr. K.R. Sasiprabhu,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Respondent is granted four weeks' time, as last chance,  
for filing counter affidavit.

List again on 5.11.2009.

(M.K. GUPTA)  
Registrar

hj